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Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No.72/2005 in O.A. No. 455/2005

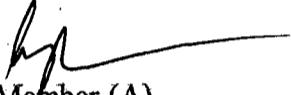
This, the 24th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K.Mishra, Member (A)

App: Sri V.K.Srivastava
Res: Sri Surendran P.

Heard both parties.

Counsel for respondents filed memorandum dated 19.9.2008 stating that they have complied the orders of the Tribunal dated 13.9.2005 in respect of release of salary to the applicant and the same has been recorded. In view of same, there is no contempt is maintainable and as such the CCP is dismissed. Issue discharge notices.


Member (A)

HLS/-


Member (J)
24.9.08

copy to under
dated 24-9-08
Rishabh
26-1-2008